

COURT- 2

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 352 OF 2018 & IA No. 1704 OF 2018

Dated: 22nd October, 2019

In the matter of:

BSES Kerala Power Limited

.... Appellant(s)

Versus

Kerala Electricity Regulatory Commission

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **16.12.2019**.

Court Master

NR